

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH**

CP No.128 (ND)/16

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: Mr. Rajinder Kumar Manchanda Vs. M/s Shyam
Dyeing Mills Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242, 58

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

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| | For the Petitioner (s) : | Mr. S.P. Nangia, Advocate | | |
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| | For the Respondent (s) : | Mr. Mallika Hiremath, Advocate for R 1 to 6 | | |
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ORDER

Counsel for the Petitioner and Counsel for Respondents No.1 to 6 are present.

Ld. Counsel for the Petitioner prays for adjournment which is not opposed to by the Ld. Counsel for the Respondent.

To come up on 26th October, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**